GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:4968
ANSWERED ON:09.12.2010
INDIA AS A COMPETITIVE REFINING DESTINATIONS
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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Union Government mooted a proposal to promote India as a competitive refining destination;
- (b) if so, the details and the steps taken so far by the Government in this regard;
- (c) whether the Country has started earning from exports of petroleum products; and
- (d) if so, the details thereof during the last three years and the current year?

Answer

MINISTER OF STATE IN THE MINSTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA)

- (a) and (b): Consequent on de-licensing of refinery sector since June, 1998, a refinery can be set up anywhere in India by a Private or Public Sector Enterprise depending on its techno-commercial viability. In view of India's emerging position as an exporter of petroleum products and with the envisaged refining capacity of 238 MMTPA at the end of Eleventh Plan, far exceeding the domestic demand, the Indian refineries have the potential to emerge as a competitive refining destination for export of petroleum products
- (c) and (d): Yes Madam. The details of earnings on account of exports of petroleum products by various oil companies during the last three years is as under:-

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Year Export Earnings
Quantity (MMT) ($ Million)

2007-08 40.78 27555

2008-09 38.90 27224

2009-10 50.97 30526

2010-11 22.63 14640
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(April-Sept.)